## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

Represented by

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

**UNDER SECTION** 

S.No.

: 397/398

Name (in Capital)

Signature

TMB21 YM. 21.A

Respondents Succuming
For Respondents!

Letterness

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## **ORDER**

Counsel representing both the parties are present. Counsel for respondents filed counter in CA 105/2017. Time enlarged at request of both the counsel for submitting arguments. Put up on 03.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)